

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 1038

TO BE ANSWERED ON MARCH 02, 2016

POLICY ON UNAUTHORISED CONSTRUCTION

No. 1038 SHRI VIJAY KUMAR HANSDAK:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government has formulated any new policy on unauthorised construction recently in the country including in Delhi; and

(b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT

(SHRI BABUL SUPRIYO)

(a): No, Madam.

(b): Does not arise.
